

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 110 OF 2017

Dated : 22nd August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**NTPC Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Samyak Mishra

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Mr. Varun Shankar
Mr. Abhishek Upadhyay for R-6

Mr. R. B. Sharma
Mr. Mohit K. Mudgal for R-7

ORDER

At the request of learned counsel for Appellant, list the matter for further hearing on **24.09.2019**.

**(Ravindra Kumar Verma)
Technical Member**

mk/mkj

**(Justice Manjula Chellur)
Chairperson**